

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 344 of 2018

Dated: 19th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sai Wardha Power Generation Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1
Mr. Sudhanshu S. Choudhari
Mr. Yogesh S. Kolte for R-2
Mr. Anup Jain
Ms. S. Rama for R-3

ORDER

Learned counsel for the first Respondent seeks one week time to file reply. Time is granted. She may file the same on or before 28.08.2019 after duly serving advance copy to the other side.

List the matter on **18.09.2019**.

(S. D. Dubey)
Technical Member
pr/vt

(Justice Manjula Chellur)
Chairperson